

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00521/2020

DATED THIS THE 11TH DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

G.T. Rao, S/o late G. Muneiah,
(PIS No. 124666), aged 53 years,
O/o Deputy Central Intelligence Officer (DCIO),
Subsidiary Intelligence Bureau,
Ministry of Home Affairs,
Government of India, Ward No. 25,
Block No. 16, Vijayanagara Colony,
Cantonment Area, Bellary 583 104

....Applicant

(By Advocate Shri Anand Kumar, proxy for Shri P.S. Malipatil)

Vs.

1. Union of India,
By its Secretary (Home),
Ministry of Home Affairs,
North Block, Central Secretariat,
New Delhi 110 001

2. The Director,
Intelligence Bureau,
Ministry of Home Affairs (MHA),
Government of India, North Block,
New Delhi 110 001

3. The Additional Director/Est.,
Intelligence Bureau,
Intelligence Bureau Headquarters,
No. 35, SP Marg, Bapu Dham,
New Delhi 110 021

4. The Joint Deputy Director/Est.,
Intelligence Bureau,

Intelligence Bureau Headquarters,
No. 35, SP Marg, Bapu Dham,
New Delhi 110 021

5. The Joint Director,
Subsidiary Intelligence Bureau,
Ministry of Home Affairs (MHA),
Government of India,
No. 08, Infantry Road,
Bengaluru 560 001

6. The Joint Deputy Director/Est.,
Subsidiary Intelligence Bureau,
Ministry of Home Affairs (MHA),
Government of India,
No. 08, Infantry Road,
Bengaluru 560 001

7. The Joint Deputy Director/ACR,
APAR Cell, Intelligence Bureau Hqrs,
No. 35, Sardar Patel Marg,
Bapu Dham, New Delhi 110 001

.....Respondents

(By Shri N. Amaresh, Senior Panel Counsel)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri Amaresh, learned counsel representing the respondents, while referring to an order dated 09.12.2020 submitted that the order impugned herein has been withdrawn by the respondents and, therefore, nothing survives in the present Original Application.

2. The fact as stated by Shri Amaresh has not been disputed by Shri Anand Kumar appearing as proxy for Shri P.S. Malipatil, learned counsel representing the applicant.

3. Accordingly, the Original Application is disposed of having been rendered infructuous.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/